

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1744
ANSWERED ON 06/08/2024

PM-KUSUM SCHEME IN JHARKHAND

1744. SHRI ADITYA PRASAD

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of Pradhan Mantri Kisan Urja Suraksha Evam Utthaan Mahabhiyan (PMKUSUM) for farmers across the country including Jharkhand;
- (b) the components and objectives of this scheme; and
- (c) the State/UT-wise progress made under PM-KUSUM since its launch till date, including Jharkhand ?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) The Government launched PM-KUSUM scheme in March, 2019, which has been scaled-up in January 2024 with the objective to provide energy and water security to farmers, enhance their income, de-dieselize the farm sector, and reduce environmental pollution.

The following are the three components under the PM-KUSUM scheme benefiting the farmers across country, including the State of Jharkhand:-

i. Component-A: Farmers can set-up Decentralized Ground/ Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants on their land up to the capacity of 2MW. The Renewable Energy Power Plant (REPP) can be installed by the farmers on their own land either directly by themselves or in partnership with group of farmers/ cooperatives/ panchayats/ Farmer Producer Organisations (FPO)/Water User associations (WUA), or through a developer. The renewable power generated from these power-plant are purchased by DISCOMs at the pre-fixed levelized tariff. In case farmers lease their land to the developer, they are also eligible for lease rent.

DISCOM is eligible to get a Performance Based Incentive (PBI) @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the Commercial Operation Date. The DISCOMs can, if they desire so, pass on the PBI given to them by the Central Government under this component, to the REPP owner to get a more competitive tariff of RE Power.

ii. Component-B: Under this Component, farmers can install the Stand-alone Solar Agriculture Pumps for irrigation. The Government provides the Central Financial Assistance (CFA) of

30% (or 50% for North Eastern Region/Hilly region/Islands) for the stand-alone solar Agriculture pump.

iii. Component-C: This Component enables solarisation of grid-connected Agriculture Pumps under its Individual Pump Solarisation (IPS) mode & also Feeder Level Solarisation (FLS) of agricultural load. The Government provides the Central Financial Assistance (CFA) of 30% (or 50% for the North Eastern Region/Hilly region/Islands) under Component-C for both IPS & FLS. This enables the farmers to access day-time assured solar energy.

(c) The State-wise progress under the PM-KUSUM scheme as on 30.06.2024, including the State of Jharkhand, is enclosed at **Annexure-I**.

**Annexure-I referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1744
for 06.08.2024.**

Progress under PM-KUSUM (as on 30.06.2024)

S. No.	State	Component-A (MW)		Component-B (Number of Pumps)		Component-C (Number of Pumps)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed
1	Arunachal Pradesh	2	0	700	259	0	0	0
2	Assam	10	0	4000	0	1000	0	0
3	Chhattisgarh	30	4	10000	0	0	157500	0
4	Bihar	0	0	0	0	0	160000	0
5	Gujarat	500	0	12382	6399	0	625000	0
6	Goa	150	0	900	0	0	11000	700
7	Haryana	85	2.25	252655	102973	0	65079	0
8	Himachal Pradesh	100	23.4	1270	638	0	0	0
9	Jammu & Kashmir	20	0	5000	1425	4000	0	0
10	Jharkhand	20	0	42985	15051	1000	0	0
11	Karnataka	0	0	27214	1368	0	587000	0
12	Kerala	40	0	100	8	55100	25387	6135
13	Ladakh	0	0	1400	0	0	0	0
14	Madhya Pradesh	600	20.13	59400	7325	0	295000	0
15	Maharashtra	700	6	405000	119306	0	775000	3650
16	Manipur	0	0	150	78	0	0	0
17	Meghalaya	0	0	3035	96	0	0	0
18	Mizoram	0	0	2700	0	0	0	0
19	Nagaland	5	0	265	65	0	0	0
20	Odisha	500	0	8241	3766	65000	10000	0
21	Puducherry	0	0	0	0	0	0	0
22	Punjab	220	0	103000	12952	186	75000	0
23	Rajasthan	550	201	262914	72603	6418	200000	3007
24	Tamil Nadu	424	0	5200	3236	0	0	0
25	Telangana	4000	0	400	0	0	28000	0
26	Tripura	5	0	10895	2828	2600	0	50
27	Uttar Pradesh	151	0	118790	46743	2000	370000	0
28	Uttarakhand	0	0	5685	318	200	0	0
29	West Bengal	0	0	10000	0	23700	0	20
30	Andaman & Nicobar	0	0	34	0	436	0	0
	Total	8112	256.78	1354315	397437	161640	3383966	13562

